

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 06-02-2017

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 08/2008
PETITION NUMBER	:	TP 10/16
NAME OF THE PETITIONER (S)	:	VRAR RAMAKRISHNAN
NAME OF THE RESPONDENT (S)	:	THE RATHNA TEXTILE MILLS PVT. LTD.
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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FOR SANJAY KRISHNA / SR RAGHUNATHAN PETITIONER
9741630496

[Signature]

R. VIDHYASHANKAR }
R. ASHOK KUMAR }
9894162442

Counsel for Respondent

[Signature]

ORDER

Counsel for Petitioner is present. She requested for time to file 2 sets of copies. Counsel for Respondent is also present. He undertakes to file 2 sets of copies.

For hearing, posted to 06-03-2017.

[Signature]
Member (J)

[Signature]
Member (T)